

Serial No. 01
Regular List

HIGH COURT OF MEGHALAYA
AT SHILLONG

PIL No. 2 of 2022

Date of order: 20.03.2023

In Re suo motu illegal mining of coal in the State of Meghalaya vs State of Meghalaya

Coram:

Hon'ble Mr. Justice Sanjib Banerjee, Chief Justice
Hon'ble Mr. Justice H. S. Thangkhiew, Judge
Hon'ble Mr. Justice W. Diengdoh, Judge

Appearance:

For the Petitioner : -

For the Respondent : Mr K. Khan, Sr GA with
Ms R. Colney, GA
Mr A.H. Kharwanlang, GA
Dr N. Mozika, DSGI with
Ms A. Pradhan, Adv.

Pursuant to the immediate previous order of March 13, 2023, Dr N. Mozika reports that the logistics to be prepared for the deployment of 10 companies of Central Industrial Security Force would take at least four weeks. Dr Mozika points out that CISF will be proceeding on the basis that the deployment would be necessary for at least two to three years before the State augments its human resources to take over the task.

Since selection of personnel, arrangement of even temporary accommodation and the like may require some time, it is hoped that a disciplined force as the CISF indicates within a fortnight from date as to how deployment on the ground can be ensured within four weeks from today.

Since the State had indicated plans to construct or otherwise provide for accommodation for CAPF personnel, the State should cooperate in the process and provide basic accommodation to the CISF personnel, including the commandants of the companies. CISF should identify or engage one or more persons to be in charge by rotation. Such personnel should obtain an appointment with Justice Katakey and, in the presence of representatives of the State, work out the places and modalities for ultimately deploying the 10 companies.

Let the matter appear three weeks hence for the CISF to indicate its readiness.

In the meantime, since directions have been issued in other matters to augment the number of weigh-bridges in the State, the State government is requested to ensure that the 23 proposed weigh-bridges are in place and additional efforts be immediately made to install a larger number of weigh-bridges at strategic points upon consultation with the appropriate CISF personnel and under the guidance of Justice Katakey.

List on April 12, 2023.

(W. Diengdoh)
Judge

(H. S. Thangkhiew)
Judge

(Sanjib Banerjee)
Chief Justice

Meghalaya
20.03.2023
"Sylvana PS"